

Centrally sponsored post-matric stipend scheme for Uttarakhand

†2900. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Ministry has released the amount of cent per cent Centrally sponsored Scheduled Castes post matric stipend scheme for the financial years 2014-15 and 2015-16 for Uttarakhand;

(b) if so, the details thereof, date-wise;

(c) if not, the reasons for not providing money to Uttarakhand so far; and

(d) the duration for which the State would have to wait?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Under Centrally Sponsored Scheme of Post Matric Scholarship for Scheduled Castes Students, Central Assistance (CA) has been released to State Government of Uttarakhand during 2014-15, 2015-16 and 2016-17. Entire arrear/claims of 2014-15 and part payment towards 2015-16 has been made. Date-wise details of releases since 2014-15 are as under:

(a) ₹ 12.94 crore - 22.07.2014

(b) ₹ 5.06 crore - 23.03.2015

(c) ₹ 13.28 crore - 30.06.2015

(d) ₹ 4.00 crore - 24.11.2015

(e) ₹ 7.91 crore - 23.03.2016

(f) ₹ 20.62 crore - 31.05.2016

(g) ₹ 52.39 crore - 12.07.2016

(c) and (d) Post matric Scholarship Scheme for SCs is an open ended scheme and depending on availability of funds, efforts are made to ensure that due CA is released to the States/UTs. No time frame can be fixed for release of pending CA to States/UTs.

Inclusion of "Dhangar" community as SCs

†2901. DR. SANJAY SINH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the "Dhangar" caste has been included among Scheduled Castes *vide* Government of India's Gazette serial number 27 under article 330, 332 and sections

† Original notice of the question was received in Hindi.